

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 14

CP(CAA) 46/Chd/Hry/2023  
(2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Escorts Kubota Ltd.

...Transferor Company

AND

Kubota Agricultural Machinery India Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013

**Order delivered on 14.06.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mrs. Munisha Gandhi, Senior Advocate  
Mr. Vaibhav Sharma, Advocate  
Ms. Salina Chalana, Advocate

For the Income Tax  
Department : Mr. Yogesh Putney, Senior Standing Counsel

**ORDER**

Report of CCI has been filed vide Special Diary No. 151 dated 04.06.20.24. The same is taken on record. List the matter on 05.07.2024, before the Regular Bench.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM